

(b) if so, what action Government have taken in this direction?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARNJIT CHANANA):**

(a) Yes, Sir. It has been suggested that a paper mill based on bamboo, should be established in Gaya District.

(b) The bamboo resources of Gaya district would not be adequate to support a paper mill of economically viable size.

**Comments of Ministries on Draft Rules of Kendriya Sachivalaya Raj Bhasha Sewa**

\*127. **SHRI T. S. NEGI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in January, 1979, draft rules for Kendriya Sachivalaya Raj Bhasha Sewa were circulated to all the Ministries/Departments for comments;

(b) whether Government propose to lay on the Table a summary of the comments offered by the Ministries/Departments with regard to the prescription of educational qualifications; and

(c) whether it is also a fact that in the case of Translators also, the Ministries and Departments have suggested that the minimum educational qualification should be graduation in Hindi?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA):**

(a) Yes, Sir. In January, 1979 a draft of rules for Central Secretariat official Language Service (Group A and B) was circulated to all Ministries/Department for their comments.

(b) No, Sir.

(c) Yes Sir. Some Ministries/Departments have suggested that mini-

imum educational qualification for direct recruitment to the post of Translators should be graduation with Hindi and English.

**Communal Disturbances**

\*128. **SHRI JAGPAL SINGH:**

**SHRI RAM VILAS PASWAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been large scale communal disturbances in certain parts of the country including Moradabad and Delhi;

(b) if so, the loss of life and property suffered by the victims of these disturbances;

(c) the steps taken by Government to identify the reasons and the anti-national elements responsible for these disturbances; and

(d) whether Government propose to pay compensation to the victims?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA):**  
(a): Localised violent incidents of communal nature place in some parts of the country including Moradabad and Delhi since August 1980.

(b) Information relating to loss of human life and property in communal incidents during the period 13th August to 25th November, 1980 is being collected from State Governments and will be laid on the Table of the House.

(c) The State Government of Uttar Pradesh have appointed a commission of Inquiry under the commissions of Inquiry Act, 1952, headed by a District Judge, to investigate into the incidents which took place in Moradabad on the 13th August, 1980. Besides, the local authorities concerned have registered criminal cases,